

NATIONAL COMPANY2½AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 225/16	TP 231/17	For hearing	391/394	Hewlett Packard Operation Pvt. Ltd.	(India) Software

SL. NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1	PALLAUI SMIRITI	PETITIONER	and in	

ORDER

Counsel for Petitioner is present. OL is present. He reported that there is no comment in the report against the scheme. Already ROC has filed report. Matter is therefore listed for orders. List it on 23.01.2018.

Member (T)

Member (J)